

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 608 of 2019

IN THE MATTER OF:

Sansar Chand Sharma

...Appellant

Versus

Anurag Chandra & Ors.

...Respondents

Present:

For Appellant: Mr. Sharad Rajwanshi, Advocate

For Respondents:

O R D E R

29.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **24th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk